GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION NO.3790 TO BE ANSWERED ON 09.08.2016

Conversion of Old Vehicles

3790. SHRI BIDYUT BARAN MAHATO: KUNWAR HARIBANSH SINGH: SHRI SUDHEER GUPTA: DR. SUNIL BALIRAM GAIKWAD: SHRI S.R. VIJAYAKUMAR: SHRI GAJANAN KIRTIKAR:

SHRI T. RADHAKRISHNAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has allowed conversion of old vehicles into hybrid/ electric vehicles through retrofitting;
- (b) if so, the details thereof along with the aims and objectives of the said conversion;
- (c) the cost of conversion likely to be incurred in this regard;
- (d) whether the Government has also asked global automotive technology companies to provide retrofitting technology in the country;
- (e) if so, the details thereof and the response of the global companies thereto; and
- (f) whether the Government has prepared guidelines for certifying the manufacturers as well as the list of such manufacturers and authorised installers for the said purpose and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) to (c): The Government of India has formulated FAME – India Scheme [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] having thrust on allowing hybrid and electric vehicles to become the first choice for the purchasers so that these vehicles can replace the conventional vehicles and thus reduce liquid fuel consumption in the country from the automobile sector and the scheme has scope of providing demand (financial) incentive to the buyers of eligible xEVs (including retrofitment kits).

The Government has not defined the cost of conversion for old vehicle into hybrid / electric vehicle in this scheme. However, the Government is offering incentive in the form of front reduction of price to the consumer who buys electric/hybrid vehicles (including retrofitment kits) under this scheme, which is specified in the Gazette Notification S.O. 830 (E) dated 13th March, 2015 available in the website of Department of Heavy Industry [http://dhi.nic.in].

- (d): No, Madam.
- (e): Does not arise in view of (d) above.
- (f): The Government has issued General Operating Guidelines for Registration of Automobile Manufacturing Companies and Vehicles Models for availing demand incentive under the Scheme.
